

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2281
ANSWERED ON:10.03.2015
IRREGULARITIES IN SELECTION OF SPORTSPERSONS
Puttaraju Shri C.S.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government/National Sports Federations (NSFs) have laid down any guidelines/norms for selecting sportspersons to participate in different national and international sports competitions;
- (b) if so, the details thereof;
- (c) whether the Government has received complaints/cases reported about discrimination/ irregularities in selection process of sportspersons to participate in national and international sporting events;
- (d) if so, the details thereof and the action taken thereon during each of the last three years and the current year, sports/ discipline-wise; and
- (e) the steps taken to bring more transparency into the selection process of sportspersons?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS(SHRI SARBANANDA SONOWAL)

(a) & (b) Madam, promotion and development of specific sports discipline is mainly the responsibility of the National Sports Federations (NSFs) concerned. NSFs are autonomous bodies registered under the Societies Registration Act 1860. The Government does not interfere in their day-to-day affairs which include holding of sports events, selection of players, etc. However, Government has laid down that, for selecting sports-persons for participating in different sports competitions, the Selection Committee should consist of the President of the concerned NSF, the National Coach and a representative of the Indian Olympic Association. As per the procedure, the selection of sportspersons/ teams for participation in major international events is the responsibility of the National Sports Federations (NSFs) concerned.

With a view to ensuring fair and transparent selection, the Government has issued guidelines requiring the NSFs to communicate the detailed selection criteria/norms, schedule of trials, etc to players, coaches and Government Observers well in advance.

(c) & (d) During the past, complaints in selection of players in the disciplines of Equestrian, Wrestling, Para Table Tennis, Badminton etc were received. While such complaints were dealt with in consultation with the NSFs, Sports Authority of India and other stakeholders, year-wise and sport discipline-wise data is not maintained.

(e) Madam, to bring transparency in the selection of sports-persons, Government on 26.2.2015 issued instructions, to all the NSFs to place on their website, various details of the international events held in India and abroad such as notification of selection criteria for such events well in advance along with the details of time and venue for selection, list of core probables and basis of their selection, details of coaching camps organized including venue, dates and list of participants, list of the athletes selected, performance criteria which formed the basis of selection, actual performance in terms of timing, distance, etc. and the position obtained by each athlete/team etc.